



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Dec/202425/10

DATED: 15/01/2025

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Dec/202425/10 dated 15/01/2025 of Norms Committee - VII for the year 2024-25 was held on 15/01/2025 under the Chairmanship of HARILAL KM,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Nimesh Singh, Young Professional	DGFT(HQ)
2	NAND Lal, Technical Consultant	DPIIT
3	SHAISH KUMAR, Technical Consultant	DGFT
4	DINESHNARAIN MATHUR, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	BUILDMET FIBRES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM APPLY 00009077AM24		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PPWOVENSACKS WITH PPPANELS AND ATTACHED WITH WHEELS (PP WOVEN SACKS WITH PP PANELS AND ATTACHED WITH WHEELS CONTENT PP18630 KGS PP PANELS 34580 PCS 17240 KGS AND WHEELS 245000 PCS 20080KGS.)	56000.0 Kg	POLYPROPYLENE GRANULES	20120.4 Kg
		PP PANELS of Relevant Size.	Net to Net
		WHEELS of Relevant Size.	Net to Net
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	2 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	ALUPLAST INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00004260AM25		
RA File Number	342404000085 AM19		
Licence No and Date	3410044236/12/06/2018		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

UPVC Doors & Windows Profile Accessories (White)(Net content of import item should not be less than Sr. (1) 69084.00 kgs. and Sr. No. (2) 2368.800 Kgs.)	72000.0 Kg	PVC Tropical Mix	72538.2 Kg
		PVC Granules Soft Black	2487.24 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	3 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	ALUPLAST INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00004264AM25		
RA File Number	342404000084 AM19		
Licence No and Date	3410044237/12/06/2018		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
UPVC Doors & Windows Profiles Accessories (with colour / Lamination)(Net content of import item should not be less than sr no. (1) 47726.44 Kgs, Sr. No. (2) 105964.100 Kgs, Sr. No. (3) 1289.904, Sr. No (4) 1934.856 Kgs and Sr. No (5) 1934.856 Kgs..)	72000.0 Kg	Neutral 3454 (PVC Blend)	47726.44 Kg
		Ca Zn White - ap 8554 (PVC Blend)	105964.1 Kg
		Sicovinyl Brown 29-069725 (Brown Color Master Batch)	1289.904 Kg
		PVC Granules Soft Black	1934.856 Kg
		PVC Foils of Relevant Width	1934.856 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	4 / NC/7/MEET/Dec/202425/10		
Case Status	Case Deferred		
Party Name	GUJARAT FLUOROCHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00003143AM25		

RA File Number	342404000227 AM20
Licence No and Date	3410045615/18/11/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025	
1. The calculation sheet is given on the basis of 100% PTFE, while the export product is a dispense of 60+-1 % PTFE. Please clarify and give a revised calculation	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00001223AM25
RA File Number	082404000297 AM20
Licence No and Date	0810146825/20/12/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Unprinted Flexible Packaging material of Multilayers of relevant substrate with or without hotmel in Pouch Form.((NetContent: Polyester Film 20883.95 Kgs, Polyethylene Film 57803.85 Kgs (Content LDPE 19722.963 Kgs, LLDPE 31176.506 Kgs, MLLDPE 15355.593 Kgs RP Plastic 109.68 Kgs)))	90000.0 Kg	Polyester Film	22972.345Kg
		LDPE Granules	63584.235 Kg
		LLDPE Granules	39438.245 Kg
		MLLDPE Granules	19424.823 Kg
		Reprocessed Plastic Granules (RP Granules)	138.745 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	6 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00001221AM25
RA File Number	082404000304 AM20
Licence No and Date	0810146848/26/12/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Printed Laminated Flexible Packing Material of Multilayers of relevant substrate with or without Hotmel. (in the form of Rolls (Net Content Polyester Film 53435.200Kgs, Metallized Polyester Film 53435.200Kgs, LDPE 14716.369 Kgs, LLDPE 20616.193 Kgs, MLDPE 42033.00 Kgs, RP 644.256 Kgs))	200000.0 Kg	Polyester Film	58778.72 Kg
		Metallized Polyester Film	58778.72 Kg
		LDPE Granules	16188.0 Kg
		LLDPE Granules	22677.81 Kg
		MLLDPE Granules	46236.3 Kg
		Reprocessed Plastic Granules (RP Granules)	708.68 Kg
		Printing Ink	34176.78 Kg
			(With value restriction up to 1.5% of FOB Value)

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred

Party Name	GALA SHRINK FIT
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00115032AM22
RA File Number	039404000736 AM20
Licence No and Date	0310833876/03/01/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25.05.2024 followed by multiple reminders. Hence, the committee decided to defer and directs the firm to submit the reply within 15 days.	

Case No.	8 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LORVEN FLEX & SACK INDIA PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00004356AM25
RA File Number	092404000573 AM20
Licence No and Date	0910068539/02/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Appendix 4E indicating wastage at each raw material. 2. Net content of each import item in export. 3. Details of domestic input with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LORVEN FLEX & SACK INDIA PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00004389AM25
RA File Number	092404000009 AM21
Licence No and Date	0910068610/16/04/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025	

1. Appendix 4E indicating wastage at each raw material.
2. Net content of each import item in export.
3. Details of domestic input with quantity.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	10 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00003139AM25
RA File Number	342404000012 AM21
Licence No and Date	3410046008/27/04/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025	
1. As per process of manufacturing import item is methanol while in the application import item is chloroform. 2. Catalogue and details of import item no. 7 i.e. non-ionic	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	11 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	PARIKH PACKAGING PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00001219AM25		
RA File Number	082404000029 AM21		
Licence No and Date	0810147787/19/05/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Printed Laminated Flexible Packing Material of Multi layers of relevant substrat with or without Hotmel -(in	400000.0 Kg	Polyester Film	117557.4 Kg
		Metallized Polyester Film	117557.4 Kg

the Form of Rolls (Net Content Polyester Film 106870.4 Kgs, Metallized Polyester Film 106870.4 Kgs, LDPE 29432.738 Kgs, LLDPE 41232.386 Kgs, MLLDPE 84229.643 Kgs, RP 1288.512 Kgs))		LDPE Granules	32376.0 Kg
		LLDPE Granules	45355.62 Kg
		MLLDPE Granules	92652.6 Kg
		Reprocessed Plastic Granules (RP Granules)	1417.36 Kg
		Printing Ink	68353.56 Kg (With value restriction up to 1.5% of FOB Value)

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	12 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00003579AM25
RA File Number	07AA04007291 AM21
Licence No and Date	0711000331/20/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Specific import item under S.no.1 since there are three import items, along with copy of shipping bill indicating specific import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	13 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00003581AM25
RA File Number	07AA04007453 AM21
Licence No and Date	0711000348/22/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Specific import item under S.no.1 since there are three import items, along with copy of shipping bill indicating specific import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	14 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00003580AM25		
RA File Number	07AA04007567 AM21		
Licence No and Date	0711000371/27/01/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Flexible Plastic Tanks (6000 Nos. Containing : Liquid Liner Film 183960 Kgs, Polypropylene Granules 94118 Kgs, UV Stabilizer Master batch 1845 Kgs, 3" PP Valve 12000 Nos, PP Frame/PP Plates 6000)	346224.0 Kg	Liquid Liner Film of Polyethylene of Relevant Thickness	193158.0 Kg
		Polypropylene Granules	101647.0 Kg
		UV Stabilizer Master Batch	1882.0 Kg
		3" PP Valve of Relevant size.	Net to Net
		PP Frame or PP Plate of Relevant size.	Net to Net
		PP Clips of Relevant size.	Net to Net

		PP Flanges Or Airvent of Relevant size.	Net to Net
		Corex Board of Relevant size.	Net to Net
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	15 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	RAYM ETECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00008259AM24
RA File Number	03AA04006593 AM22
Licence No and Date	0311003506/03/05/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued in meeting no. NC/7/MEET/Jun/202425/4 dated 16.07.2024 followed by multiple reminders. Hence, the committee decided to defer and directs the firm to submit the reply within 15 days.	

Case No.	16 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00000193AM25
RA File Number	06AA04001435 AM22
Licence No and Date	0611000432/31/05/2021
Norms Committee Decision:	
The committee considered the case as epr agenda and decided to call the firm for personal hearing to get better clarity of the case.	

Case No.	17 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00003582AM25
RA File Number	07AA04011376 AM22
Licence No and	0711001390/29/06/2021

Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Flexible Plastic Tanks(522 Nos. Containing : Liquid Liner Film 16004 Kgs,PP Woven Fabric 8571 Kgs, 3" PP Valve 1044 Nos, PP Frame/PP Plates 522 Nos, PP Clips 2610 Nos, PP Flanges / Airvent 522 Nos)	27420.0 Kg	Liquid Liner Film of Polyethylene of Relevant Thickness	16804.0 Kg
		PP Woven Fabric of Relevant GSM	9000.0 Kg
		3 Inch PP Valve	Net to Net
		PP Frame or PP Plate	Net to Net
		PP Clips	Net to Net
		PP Flanges or Airvent	Net to Net
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	18 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	GUJARAT FLUOROCHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00003147AM25		
RA File Number	34AA04004941 AM22		
Licence No and Date	3411000810/07/07/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polytetrafluoroethylene-AD Series (Aqueous Dispersion Containing 60 Plus Minus 1 Percentage PTFE) (Non Modified Grade)	1 MT	Methanol	1.25 MT
		Fluorspar Containing by Weight more than 97 percentage of calcium fluoride (Acid Grade)	2.7 MT

		Paraffin Wax Containing by weight less than 0 75 percentage of oil	0.025 MT
		Leocol TD 90D (Non-Ionic)	0.035 MT
		Per Fluorinated Aliphatic Carboxylic Acid GX 902	0.003 MT
		Per Fluorinated Aliphatic Carboxylic Acid GX 905	0.0002 MT
		Non Ionic Tergitol	0.048 MT

Note: Rest of the import items are not used hence deleted.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00003146AM25
RA File Number	34AA04004939 AM22
Licence No and Date	3411000830/12/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polytetrafluoroethylene-AD Series (Aqueous Dispersion Containing 60 Plus Minus 1 Percentage PTFE) (Modify Grade)	1 MT	Methanol	1.25 MT
		Fluorspar Containing by Weight more than 97 percentage of calcium fluoride (Acid Grade)	2.7 MT
		Paraffin Wax Containing by weight less than 0 75 percentage of oil	0.025 MT

		Leocol TD 90D (Non-Ionic)	0.035 MT
		Other Per Fluoro Propylene Vinyl Ether PPVE	0.003 MT
		Per Fluorinated Aliphatic Carboxylic Acid GX 902	0.003 MT
		Per Fluorinated Aliphatic Carboxylic Acid GX 905	0.0002 MT
		Non Ionic Tergitol	0.048 MT

Note: Rest of the import items are not used hence deleted.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	20 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00003148AM25
RA File Number	34AA04006820 AM22
Licence No and Date	3411001020/27/08/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polytetrafluoroethylene (Dispersion Grade) GN Series	1 MT	Methanol	1.25 MT
		Fluorspar (Containing by weight more than 97% of calcium fluoride)	2.7 MT
		GX902 Per Fluorinated Aliphatic Carboxylic Acid	0.003 MT

		GX905 Per Fluorinated Aliphatic Carboxylic Acid	0.000666 MT
		Propanoic Acid 2 3 3 3 Tetrafluoro 2 Heptafluoropropoxy Ammonium salt GX 906	0.00046 MT
		Paraffin Wax (Containing by weight less than 0.75 %)	0.026 MT
		Hexafluoropropylene (HFP)	0.002 MT
		Surfactant AS2	0.00005 MT

Note: Rest of the import items are not used hence deleted.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00007592AM24
RA File Number	05AX04000999 AM22
Licence No and Date	0511009317/17/02/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. % Net Content of BOPP in export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	22 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00004222AM25

RA File Number	03AX04001769 AM22		
Licence No and Date	0311013372/27/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
FRESH FOOD WRAP FILM	1 Kg	Polyolefin Plastomers	1.12 Kg / Kg content in export.
		LLDPE GRANULES Enhanced Polyethylene Resin	1.12 Kg / Kg content in export.
		LDPE GRANULES Enhanced Polyethylene Resin	1.12 Kg / Kg content in export.
		Thermoplastic Elastomer	1.12 Kg / Kg content in export.
		Propylene Based Elastomer PBE	1.12 Kg / Kg content in export.
		Propylene Elastomer	1.12 Kg / Kg content in export.
		Olefin Block Copolymers	1.12 Kg / Kg content in export.
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	23 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00008037AM24
RA File Number	03AX04001772 AM23
Licence No and Date	0311015703/21/06/2022
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no.4 dated 16.07.2024. Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.

Case No.	24 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00008042AM24
RA File Number	02AX04000377 AM23
Licence No and Date	0211003097/23/09/2022
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:	
1. Comprehensive 4E sheet along with all relevant technical literature.	

Case No.	25 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM REVIW00003585AM25		
RA File Number	07AX04000899 AM23		
Licence No and Date	0711005308/23/09/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film 183960 Kgs, PP Woven Fabric (180 GSM) 66000Kgs, 3" PP Valve 12000 Nos, PP Frame/PP Plates 6000 Nos, PP Flanges / Airvent 6000 Nos)	280140.0 Kg	Liquid Liner Film of Polyethylene of Relevant Thickness	193158.0 Kg
		PP Woven Fabric of Relevant GSM	69300.0 Kg
		3 Inch PP Valve	Net to Net

		PP Frame Or PP Plate	Net to Net
		PP Flanges Or Airvent	Net to Net

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00008043AM24
RA File Number	02AX04000393 AM23
Licence No and Date	0211003175/13/10/2022
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:	
1. Comprehensive 4E sheet along with all relevant technical literature.	

Case No.	27 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00000192AM25
RA File Number	06AX04000225 AM23
Licence No and Date	0611001656/14/10/2022
Norms Committee Decision:	
The committee considered the case as epr agenda and decided to call the firm for personal hearing to get better clarity of the case.	

Case No.	28 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	BAJAJ ACOUSTICS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00000972AM25
RA File Number	05AX04001756 AM23
Licence No and Date	0511015435/20/10/2022

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:

1. Weight of export product.
2. Bifurcation of wastage claimed.
3. Reason for non use of waste material generated during manufacturing process.
4. Net content of import item in export.

Case No.	29 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00006125AM23
RA File Number	26AX04000084 AM23
Licence No and Date	2611000838/07/02/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has requested via email dated 09.01.2025 for few more days to reply to the DL issued during PH in meeting no. NC/7/MEET/Sep/202425/6 dated 09.10.2024. Hence, the committee decided to defer the case.	

Case No.	30 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00006180AM23
RA File Number	52AX04001766 AM23
Licence No and Date	5211004148/08/02/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no.1 dated 25.04.2024. Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	31 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00006190AM23
RA File Number	24AX04000324 AM23

Licence No and Date	2411002222/09/02/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no.7 dated 25.10.2024. Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	32 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00006505AM23
RA File Number	06AX04000348 AM23
Licence No and Date	0611001861/22/02/2023
Norms Committee Decision: The committee considered the case as epr agenda and decided to call the firm for personal hearing to get better clarity of the case.	

Case No.	33 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00007010AM23
RA File Number	26AX04000104 AM23
Licence No and Date	2611000870/16/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has requested via email dated 09.01.2025 for few more days to reply to the DL issued during PH in meeting no. NC/7/MEET/Sep/202425/6 dated 09.10.2024. Hence, the committee decided to defer the case.	

Case No.	34 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	ZENISH RECLAMATION
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM REVIW00004778AM25
RA File Number	24AX04000375 AM23
Licence No and Date	2411002311/16/03/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. To indicate composition of rubber compound.
2. A declaration that NOC granted by MOEF & CC (of 4800 MT) will not be used to import old & used Rubber Tyre / Tubes Scrap under any other category of import license.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	35 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000090AM24
RA File Number	26AX04000002 AM24
Licence No and Date	2611000899/11/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has requested via email dated 09.01.2025 for few more days to reply to the DL issued during PH in meeting no. NC/7/MEET/Sep/202425/6 dated 09.10.2024. Hence, the committee decided to defer the case.	

Case No.	36 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000317AM24
RA File Number	26AX04000006 AM24
Licence No and Date	2611000908/20/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has requested via email dated 09.01.2025 for few more days to reply to the DL issued during PH in meeting no. NC/7/MEET/Sep/202425/6 dated 09.10.2024. Hence, the committee decided to defer the case.	

Case No.	37 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	NARENDRA EXPLOSIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000994AM24

RA File Number	05AX04000398 AM24
Licence No and Date	0511018918/19/05/2023
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. PESO / Government agency approved copy of protocol for disposal of waste. 2. Calculation for the requirement of import item for the manufacturing of export indicating wastage at each stage (separately for quality check). 3. Production / Consumption data duly certified by CA.	

Case No.	38 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00004923AM24
RA File Number	08AX04002289 AM23
Licence No and Date	0811009041/08/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no.2 dated 05.06.2024. Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	39 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00004939AM24
RA File Number	34AX04000376 AM24
Licence No and Date	3411004003/08/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.2 dated 05.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	40 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	BANKIM PLAST PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025

and Date	
HQ File Number	HQRNORM APPLY 00004970AM24
RA File Number	03AX04001104 AM24
Licence No and Date	0311026191/10/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.6 dated 09.10.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	41 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00006258AM24
RA File Number	26AX04000055 AM24
Licence No and Date	2611001173/16/10/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has requested via email dated 09.01.2025 for few more days to reply to the DL issued during PH in meeting no. NC/7/MEET/Sep/202425/6 dated 09.10.2024. Hence, the committee decided to defer the case.	

Case No.	42 / NC/7/MEET/Dec/202425/10	
Case Status	Case Approved	
Party Name	STIC ON PAPERS PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025	
HQ File Number	HQRNORM APPLY 00006829AM24	
RA File Number	09AX04000724 AM24	
Licence No and Date	0911006223/14/11/2023	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item Name: SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%) (SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%))		
Qty. 500000.0 Sq. Meter		
Import Items:		
S.No.	Item Description	Quantity recommended

1.	BOPP FILM-60 MICRONS +/- 10%-WHITE- VARIOUS WIDTHS	1.04 Sq. Meter / Sq. Meter of export item
2.	RELEASE BASE PAPER GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1.04 Sq. Meter / Sq. Meter of export item
3.	Hydrocarbon Resins	0.01224 Kg/ Sq. Meter of export item
4.	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Meter of export item
5	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Meter of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00007216AM24
RA File Number	05AX04002547 AM24
Licence No and Date	0511022480/05/12/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.15 dated 14.03.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	44 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00007351AM24
RA File Number	09AX04000822 AM24
Licence No and Date	0911006369/12/12/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: SELF ADHESIVE POLYPROPYLENE FILM (145 GSM +/- 10	

Qty. 500000.0 Sq. Meter

Import Items:

S.No.	Item Description	Quantity recommended
1.	BOPP FILM-60 MICRONS +/- 10%-WHITE- VARIOUS WIDTHS	1.04 Sq. Meter / Sq. Meter of export item
2.	RELEASE BASE PAPER GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Meter of export item
3.	Hydrocarbon Resins	0.01224 Kg/ Sq. Meter of export item
4.	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Meter of export item
5	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Meter of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	SAJ INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00007646AM24
RA File Number	52AX04000299 AM24
Licence No and Date	5211006900/29/12/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. Complete material balance in each step.
2. Recovery of Terahydrofuran and its sale value.
3. Composition of export item alongwith indigenous inputs.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	46 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00007972AM24
RA File Number	05AX04003190 AM24
Licence No and Date	0511023271/16/01/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Material balance between import and export with details of indigenous input. 2. Quantity of different inputs required to manufacturing 100 Kg of export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	47 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00008404AM24
RA File Number	10AX04000287 AM24
Licence No and Date	1011002271/07/02/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has requested for another date for personal hearing via email dated 15.01.2025. Hence, the committee decided to defer the case.	

Case No.	48 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00008579AM24
RA File Number	03AX04005232 AM24
Licence No and Date	0311031199/14/02/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. To indicate indigenous items to use in the process and accordingly to make calculations. 2. Quality of Rubber Sheet to manufacture indicating justification of wastage.	

3. Difference between two export items when the description is the same.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	49 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00008715AM24
RA File Number	04AX04001044 AM24
Licence No and Date	0411006985/23/02/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. Generic name of import items with specification along with weight.
2. Weight of each export product.
3. Justification of 20% wastage.
4. Material balance between import and export on weight bases.
5. Process of manufacturing in detail step wise.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	50 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	ROVERLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00008779AM24
RA File Number	05AX04003799 AM24
Licence No and Date	0511024184/27/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Luggage 20"(Luggage 20")	7000.0 Numbers	Trolley of Relevant specification	Net to Net

		Wheels of Relevant specification	Net to Net
		Lock of Relevant specification	Net to Net
		Handle of Relevant specification	Net to Net
		Side stand of Relevant specification	Net to Net
		PVC Line of Relevant GSM	1.02 KG/KG CONTENT IN EXPORT
		Zipper Head (8 No.) of Relevant specification	Net to Net
		Zipper Head (5 No.) of Relevant specification	Net to Net
		Logo made of Stainless Steel of Relevant specification	Net to Net
		Zipper (8 No.)	1.01 Meter / Meter content in export
		Zipper (5 No.)	1.01 Meter / Meter content in export
		Film (ABS/PC) of Relevant GSM	1.02 KG/KG CONTENT IN EXPORT
		Cloth Strip of Relevant material and width	1.02 Meter / Meter content in export
		Elastic Strip of Relevant width	1.02 KG/KG CONTENT IN EXPORT
Luggage 24"(Luggage 24")	7000.0 Numbers	Trolley of Relevant specification	Net to Net
		Wheels of Relevant specification	Net to Net
		Lock of Relevant specification	Net to Net

		Handle of Relevant specification	Net to Net
		Side stand of Relevant specification	Net to Net
		PVC Line of Relevant GSM	1.02 KG/KG CONTENT IN EXPORT
		Zipper Head (8 No.) of Relevant specification	Net to Net
		Zipper Head (5 No.) of Relevant specification	Net to Net
		Logo made of Stainless Steel of Relevant specification	Net to Net
		Zipper (8 No.)	1.01 Meter / Meter content in export
		Zipper (5 No.)	1.01 Meter / Meter content in export
		Film (ABS/PC) of Relevant GSM	1.02 KG/KG CONTENT IN EXPORT
		Cloth Strip of Relevant material and width	1.02 Meter / Meter content in export
		Elastic Strip of Relevant width	1.02 KG/KG CONTENT IN EXPORT
Luggage 28"(Luggage 28")	7000.0 Numbers	Trolley of Relevant specification	Net to Net
		Wheels of Relevant specification	Net to Net
		Lock of Relevant specification	Net to Net
		Handle of Relevant specification	Net to Net
		Side stand of Relevant specification	Net to Net

		PVC Line of Relevant GSM	1.02 KG/KG CONTENT IN EXPORT
		Zipper Head (8 No.) of Relevant specification	Net to Net
		Zipper Head (5 No.) of Relevant specification	Net to Net
		Logo made of Stainless Steel of Relevant specification	Net to Net
		Zipper (8 No.)	1.01 Meter / Meter content in export
		Zipper (5 No.)	1.01 Meter / Meter content in export
		Film (ABS/PC) of Relevant GSM	1.02 KG/KG CONTENT IN EXPORT
		Cloth Strip of Relevant material and width	1.02 Meter / Meter content in export
		Elastic Strip of Relevant width	1.02 KG/KG CONTENT IN EXPORT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00008927AM24
RA File Number	03AX04003862 AM24
Licence No and Date	0311031804/06/03/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
FRESH FOOD WRAP FILM	1 Kg	Polyolefin Plastomers	1.12 Kg / Kg content in export.
		LLDPE GRANULES Enhanced Polyethylene Resin	1.12 Kg / Kg content in export.
		LDPE GRANULES Enhanced Polyethylene Resin	1.12 Kg / Kg content in export.
		Thermoplastic Elastomer	1.12 Kg / Kg content in export.
		Propylene Based Elastomer PBE	1.12 Kg / Kg content in export.
		Propylene Elastomer	1.12 Kg / Kg content in export.
		Olefin Block Copolymers	1.12 Kg / Kg content in export.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	52 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000019AM25
RA File Number	03AX04006149 AM24
Licence No and Date	0311032717/02/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: SELF ADHESIVE FILM 120 GSM PLUS MINUS 10 PERCENT (SELF ADHESIVE FILM 120 GSM PLUS MINUS 10 PERCENT)

Qty.: 480769.0 Sq. Meter (SQM)

Import Items:

S. No.	Description	Qty. Recommended
1	BOPP FILM METALIZED 60 MICRON PLUS MINUS 10 PERCENT	1.04 Sq. METER/ Sq. METER of export
2	ADHESIVE 55 PERCENT SOLID WATER BASED	0.042 Kg / Sq. METER of export
3	GLASSINE PAPER 60 GSM PLUS MINUS 10 PERCENT	1.04 Sq. Meter / Sq. Meter of export

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000018AM25
RA File Number	03AX04006146 AM24
Licence No and Date	0311032716/02/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: SELF ADHESIVE FILM 120 GSM PLUS MINUS 10 PERCENT (SELF ADHESIVE FILM 120 GSM PLUS MINUS 10 PERCENT)

Qty.: 480769.0 SQUARE METER (SQM)

Import Items:

S. No.	Description	Qty. Recommended
1	BOPP FILM METALIZED 50 MICRON PLUS MINUS 10 PERCENT	1.04 Sq. Meter/ Sq. METER of export
2	ADHESIVE 55 PERCENT SOLID WATER BASED	0.042 Kg / Sq. METER of export
3	GLASSINE PAPER 60 GSM PLUS MINUS 10 PERCENT	1.04 Sq. METER/ Sq. METER of

		export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	54 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000063AM25
RA File Number	30AX04000611 AM24
Licence No and Date	3011005008/03/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. To indicate the name of synthetic rubber to import. 2. The indigenous items and quantity to use in the process. 3. The material balance of the raw materials (both imported and indigenous items) to use and quantity to export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	55 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000126AM25
RA File Number	30AX04000617 AM24
Licence No and Date	3011005025/05/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Manufacturing process in detail indicating wastage at each step of manufacturing. 2. Justification for 30% wastage claimed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	56 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000127AM25
RA File Number	30AX04000616 AM24
Licence No and Date	3011005026/05/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Manufacturing process in detail indicating wastage at each step of manufacturing. 2. Justification for wastage claimed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	ASMA TRAEXIM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000162AM25
RA File Number	05AX04000062 AM25
Licence No and Date	0511024919/09/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. End use of export. 2. Weight of export product. 3. Detail of indigenous input with quantity. 4. Appendix 4E indicating % wastage in manufacturing process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000184AM25

RA File Number	30AX04000005 AM25
Licence No and Date	3011005045/10/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Manufacturing process in detail indicating wastage at each step of manufacturing. 2. Justification for wastage claimed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	59 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000300AM25
RA File Number	10AX04000012 AM25
Licence No and Date	1011002403/18/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. COA reports import and export items, with details of characteristics. 2. Detailed explanation of the import and export items with reference to Indian Standard Specification. 3. Indigenous items to use in manufacturing export item and accordingly is to be filled in 4 E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	60 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000338AM25
RA File Number	05AX04004063 AM24
Licence No and Date	0511025085/19/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. Material balance between import and export with details of indigenous input.
2. Quantity of different inputs required to manufacturing 100 Kg of export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	61 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000574AM25
RA File Number	03AX04000569 AM25
Licence No and Date	0311033628/06/05/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Sr.No.	Export Item	Qty	Sr.No.	Description Import item	Qty. recommended
1	RUBBER COMPOUNDED SHEETS (rubber content 44.09%)	1 Kg	1	NATURAL RUBBER	0.295 Kg
			2	CHLOROPRENE RUBBER	0.090 Kg
			3	EPDM RUBBER	0.100 Kg
			4	ZINC OXIDE - ACTIVE C-30	0.021 Kg
			5	CARBON BLACK	0.165 Kg
			6	ANTIOXIDANT	0.004 Kg
			7	ACCELERATOR	0.005 Kg
			8	PRECIPITATED SILICA FILLER (silicon dioxide)	0.100 Kg

2	HIGH ABRASION RUBBER SHEETS (Rubber content 78.18%)	1 kg	9	NATURAL RUBBER	0.770 Kg
			10	CHLOROPRENE RUBBER	0.090 Kg
			11	ZINC OXIDE	0.021 Kg
			12	TITANIUM DI-OXIDE	0.025 Kg
			13	ANTIOXIDANT	0.004 Kg
			14	ACCELERATOR	0.004 Kg
			15	PRECIPITATED SILICA FILLER (silicon dioxide)	0.060 Kg
			16	MAGNESIUM OXIDE	0.006 Kg
3	- NATURAL RUBBER AND SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS (Rubber content 40.45%)	1 kg	17	NATURAL RUBBER	0.295 Kg
			18	SYNTHETIC RUBBER SBR	0.150 Kg
			19	ZINC OXIDE	0.021 Kg
			20	CARBON BLACK	0.165 Kg
			21	ANTIOXIDANT	0.004 Kg
			22	ACCELERATOR	0.004 Kg
			23	PRECIPITATED SILICA FILLER (silicon dioxide)	0.060 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

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Case No.	62 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000596AM25
RA File Number	34AX04000081 AM25
Licence No and Date	3411004901/08/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Material balance of the items used in the process (both imported and indigenous items) because on adding imported items and indigenous items in the application is less than export quantity Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	63 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000627AM25
RA File Number	03AX04000478 AM25
Licence No and Date	0311033702/09/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. % Resin content in export and % composition of export. 2. Complete technical detail and material balance as per Annexure to Appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	64 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	ACG CELLULOSE PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000649AM25
RA File Number	03AX04000409 AM25
Licence No and Date	0311033744/10/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. A balanced chemical reaction indicating molecular weight of reactants & products and yield of the reaction with justification. 2. Calculation of requirement of raw materials indicating the commercial value of the by-products obtained during the process with invoice/evidence. 3. COA report of Wood Pulp and also end use of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	65 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000670AM25
RA File Number	08AX04000195 AM25
Licence No and Date	0811011533/11/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Generic name of import item with specification along with weight. 2. Weight of each export product. 3. Justification for 20% wastage. 4. Material balance between export and import on weight basis. 5. In detail stepwise manufacturing process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	66 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	SOLVAY SPECIALITIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025

HQ File Number	HQRNORM APPLY 00000672AM25
RA File Number	03AX04000574 AM25
Licence No and Date	0311033760/12/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Complete technical details as per Annexure to Appendix 4E. 2. Applied norms not matching with certified past norms. Technical justification along with updated dated may be furnished. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	67 / NC/7/MEET/Dec/202425/10			
Case Status	Case Approved			
Party Name	BAGLA POLIFILMS LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025			
HQ File Number	HQRNORM APPLY 00000682AM25			
RA File Number	05AX04000325 AM25			
Licence No and Date	0511025438/13/05/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item		Quantity	Import item	Quantity
POLYOLEFIN SHRINK FILM		500000.0 Kg	POLYETHYLENE RESIN	420000.0 Kg
			PROPYLENE COPOLYMER	105000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	68 / NC/7/MEET/Dec/202425/10		
Case Status	Case Deferred		
Party Name	ARMOR PLAST PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM APPLY 00000678AM25		
RA File Number	07AX04000201 AM25		
Licence No and Date	0711011271/13/05/2024		

Norms Committee Decision:

The committee considered the case as per agenda and decided to defer the case for further examination.

Case No.	69 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000750AM25
RA File Number	03AX04000647 AM25
Licence No and Date	0311033914/16/05/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. Weight of export product without fastener.
2. Material balance sheet for each export product / import items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	70 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	PLASTENE INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000795AM25
RA File Number	08AX04000229 AM25
Licence No and Date	0811011595/17/05/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PP WOVEN FABRICS(Actual Content of Raw material 1. PP Granules 72 MT 2. PP Conductive Tape 8 MT)	80.0 MT	PP Granules	75.6 MT
		PP Conductive Tape of Relevant width	8.16 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Dec/202425/10												
Case Status	Case Approved												
Party Name	K. P. WOVEN PRIVATE LIMITED												
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025												
HQ File Number	HQRNORM APPLY 00000781AM25												
RA File Number	08AX04000231 AM25												
Licence No and Date	0811011589/17/05/2024												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under:-													
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td rowspan="2">PP WOVEN FABRICS(Actual Content of Raw material 1. PP Granules 72 MT 2. PP Conductive Tape 8 MT)</td><td rowspan="2">80.0 MT</td><td>PP Granules</td><td>75.6 MT</td></tr><tr><td>PP Conductive Tape of Relevant width</td><td>8.16 MT</td></tr></table>				Export Item	Quantity	Import item	Quantity	PP WOVEN FABRICS(Actual Content of Raw material 1. PP Granules 72 MT 2. PP Conductive Tape 8 MT)	80.0 MT	PP Granules	75.6 MT	PP Conductive Tape of Relevant width	8.16 MT
Export Item	Quantity	Import item	Quantity										
PP WOVEN FABRICS(Actual Content of Raw material 1. PP Granules 72 MT 2. PP Conductive Tape 8 MT)	80.0 MT	PP Granules	75.6 MT										
		PP Conductive Tape of Relevant width	8.16 MT										
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE													

Case No.	72 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	KHANNA POLYRIB PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM APPLY 00000780AM25		
RA File Number	06AX04000071 AM25		
Licence No and Date	0611002685/17/05/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
SHEETS MADE OF ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE (CONTAINING 17016 KG ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE)	17016.0 Kg	ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE	17866.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	73 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000775AM25
RA File Number	30AX04000083 AM25
Licence No and Date	3011005190/17/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. To indicate the name of synthetic rubber to import. 2. The indigenous items and quantity to use in the process. 3. The material balance of the raw materials (both imported and indigenous items) to use and quantity to export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000810AM25
RA File Number	08AX04000109 AM25
Licence No and Date	0811011607/20/05/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has requested for another date via email for personal hearing. Hence, the committee decided to defer the case	

Case No.	75 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	BAGLA TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000807AM25
RA File Number	05AX04000118 AM25

Licence No and Date	0511025611/20/05/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Quantity	Import item	Quantity	
THERMOFORMING FILM(70 MICRON TO 300 MICRON)	1 Kg	LLDPE - Linear Low Density Polyethylene Resin	1.05 Kg/Kg Content in Export	
		PA - Polyamide Resin Nylon 6	1.05 Kg/Kg Content in Export	
		LDPE - Low Density Polyethylene Resin	1.05 Kg/Kg Content in Export	
		Maleic Anhydride Grafted Linear Low Density Polyethylene Resin	1.05 Kg/Kg Content in Export	
		EVOH - Eval Resin	1.05 Kg/Kg Content in Export	
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	76 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VARSHIL PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000824AM25
RA File Number	08AX04000243 AM25
Licence No and Date	0811011618/21/05/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025	
1. Thickness/ GSM of the PP film and Glassine paper	

2. Adhesive coating weight in GSM in the export item.
3. To indicate Export item and import items (S. No. 1 and 3) in Square Meter.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	77 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	EPP COMPOSITES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000896AM25
RA File Number	24AX04000078 AM25
Licence No and Date	2411003572/24/05/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
TUBES, PIPES AND HOSES, AND FITTINGS THEREFOR (FOR EXAMPLE, JOINTS, ELBOWS, FLANGES), OF PLASTICS-FITTINGS (GLASS FIBRE REINFORCED PLASTIC PRODUCT CONTAINING 70% GLASS FIBRE BY WEIGHT AND 30% RELEVANT SYNTHETIC RESIN))	500000.0 Kg	Relevant Glass Fibre Reinforcement	367500.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	JUPITER LAMINATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00000995AM25
RA File Number	05AX04000650 AM25
Licence No and Date	0511025790/29/05/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025

1. Complete Appendix 4E indicating wastage claimed.
2. Details of indigenous input with quantity.
3. Quantity of different input used for 100 Kg of export

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	79 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	MULTITECH PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00001032AM25
RA File Number	31AX04000050 AM25
Licence No and Date	3111003474/31/05/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polyester Corded composite strap for industrial packing, [width-13mm, 16mm, 19mm, 25mm & 32mm](Net content of High Tenacity Polyester yarn (HT 3300 DTEX) 21300 Kgs)	42600.0 Kg	High Tenacity Polyester yarn (3300 Dtex)	22000.0 Kg
Polyester Corded composite strap for industrial packing, [width-13mm, 16mm, 19mm, 25mm & 32mm](Net content of High Tenacity Polyester yarn (HT 4400 DTEX) 21300 Kgs)	42600.0 Kg	High Tenacity Polyester yarn (4400 Dtex)	22000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00001076AM25

RA File Number	34AX04000188 AM25
Licence No and Date	3411005007/03/06/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. % Assay of export item along with COA of export item. 2. Complete technical details and material balance as per Annexure to Appendix 4E. 3. Use of CND and Cardanol in the export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	81 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	HARILAL LAKHAMSHI INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM APPLY 00001185AM25		
RA File Number	08AX04000171 AM25		
Licence No and Date	0811011773/07/06/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyester Composite Cord Straps / Cord Straps (made of Polyester Yarn, PP, LLDPE) (NET CONTENT OF POLYESTER HIGH TENACITY YARN 60,000.00 KGS, PP GRANULES 20,000.00 KGS, LLDPE GRANULES 20,000.00 KGS IN RESULTANT PRODUCT))	1 Kg	Polyester High Tenacity Yarn	1.02 Kg/Kg Content in export
		PP GRANULES	1.05 Kg/Kg Content in export
		LLDPE GRANULES	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	82 / NC/7/MEET/Dec/202425/10
Case Status	Case Approved
Party Name	CEAT LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025	
HQ File Number	HQRNORM APPLY 00001699AM25	
RA File Number	03AX04001611 AM25	
Licence No and Date	0311035153/03/07/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item: All Truck Bus Radial Tyres - Tube less.		
Qty.:100 Kg		
Import Item:		
S. No.	Item Name	Quantity recommended for 100 MT. of export product
1.	Natural Rubber	38.93 MT
2.	Bromo butyl Rubber	2.449 MT
3.	Synthetic Rubber PBR	3.996 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.295 MT
5.	Carbon Black	21.853 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Stearic Acid	1.000MT
8.	Micro Crystalline Wax	0.304 MT
9.	Rubber Chemicals – Retarders	0.112 MT
10.	Structol	0.234 MT
11.	Sillicon Dioxide	3.364 MT
12.	Misc Chemicals	0.067 MT

13	Hydrocarbon Resin	0.209 MT
14.	Manbond 680C	0.080MT
15.	Synthetic Rubber SBR	0.624 MT
16	Bead wire	5.309 MT
17.	SulpurSilane	0.209 MT
18.	Isoprene Rubber SKI	0.023 MT
19.	Rubber Chemicals Antioxidant	1.317 MT
20.	Rubber Chemicals Accelerator s	0.513 MT
21.	Rubber process Oil	0.597 MT
22	Insoluble Sulphur	1.093MT
23.	Steel Tyre Cord	17.898 MT
24.	Zinc Oxide	2.592 MT
25.	Soluble sulphur	0.301 MT
26	Wood Rosin	0.342 MT
27	Adhesive Resin	0.001 MT
28	Reclaim rubber	0.009 MT
29	Polyester Tyre Cord Fabric	0.007 MT
30	Zincolet	0.015 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	RAJSHREE POLYPACK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00001737AM25
RA File Number	03AX04001648 AM25
Licence No and Date	0311035203/04/07/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. Exact name of item of export. 2. Catalogue and details of import item no. 1 with its function in export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	84 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00002408AM25
RA File Number	09AX04000374 AM25
Licence No and Date	0911007713/08/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. % Net content of each film in export product. 2. Wastage at each stage of manufacturing to justify 11% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	85 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025

HQ File Number	HQRNORM APPLY 00002409AM25
RA File Number	09AX04000377 AM25
Licence No and Date	0911007714/08/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. % Net content of each film in export product. 2. Wastage at each stage of manufacturing o justify 11% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	86 / NC/7/MEET/Dec/202425/10		
Case Status	Case Approved		
Party Name	MAHAVARENYA INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025		
HQ File Number	HQRNORM APPLY 00003876AM25		
RA File Number	26AX04000038 AM25		
Licence No and Date	2611001653/28/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
UPVC PROFILES	510000.0 Kg	PVC RESIN SG5	377614.67 Kg
		CALCIUM CARBONATE	107889.90 Kg
		TITANIUM DIOXIDE	5779.81 Kg
		CHLORINATED POLYTHENE (CPE)	26972.47 Kg
		ACRYLIC IMPACT MODIFIER	5779.81 Kg
		PROCESSING AID	5779.81 Kg
		PVC STABILIZER	9633.027 Kg

		PROTECTIVE FILM PE	1926.60 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	87 / NC/7/MEET/Dec/202425/10			
Case Status	Case Approved			
Party Name	PASUPATI ACRYLON LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025			
HQ File Number	HQRNORM APPLY 00003932AM25			
RA File Number	05AX04002451 AM25			
Licence No and Date	0511028644/29/10/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item		Quantity	Import item	Quantity
METALLISED CAST POLYPROPYLENE FILM(METALLISED CPP FILM)		200000.0 Kg	PROPYLENE COPOLYMERS	206000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	88 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00004111AM25
RA File Number	09AX04000728 AM25
Licence No and Date	0911008380/13/11/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025	
1. % Net content of each film in export product.	
2. Wastage at each stage of manufacturing to justify 10% wastage.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	89 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00004112AM25
RA File Number	09AX04000727 AM25
Licence No and Date	0911008384/13/11/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. % Net content of each film in export product. 2. Wastage at each stage of manufacturing to justify 10% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	90 / NC/7/MEET/Dec/202425/10
Case Status	Case Deferred
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202425/ 10 and 15/01/2025
HQ File Number	HQRNORM APPLY 00004193AM25
RA File Number	34AX04000688 AM25
Licence No and Date	3411005669/18/11/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202425/10 dated 15.01.2025 1. % Solid content in the export. 2. Complete % composition of export item including indigenous items. 3. Complete technical details as per Appendix to Annexure 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	